

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 573 OF 2017 IN
DFR NO. 2130 OF 2017**

Dated: 7th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Green Energy Association	 Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	: Ms. Mandakini Ghosh Ms. Ritika Singhal	
Counsel for the Respondent(s)	: Ms. Pratiksha Mishra for R-2 Mr. Ishwer Upneja for R-3 Mr. Mallikarjun for R-6	

ORDER

IA NO. 573 OF 2017
(Appln. for condonation of delay in filing)

Ms. Pratiksha Mishra appears on behalf of Respondent No.2; Mr. Ishan Upnej appears on behalf of Respondent No.3 and Mr. Mallikarjun for Respondent No.6 and they undertake to file vakalatnama within two weeks and seek three weeks time to file reply. They may file the same on or before 03.10.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **30.10.2017**.

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson